91

THE MINISTER OF STATE OF THE MINISTRY EN-VIRONMENT AND **FORESTS** (SHRIMATI MANEKA GANDHI): The main pollutants detected amongst the 42 water quality parameters tested under the Ganga Plan are suspended Action solids. oxidisable organic matter, heavy metals and pesticides, faecal and total coliforms.

(b) Yes, Sir. Water quality in of the proscribed respect parameters, except for total coliforms, prescribed limits in Ganga, with some exceptions at certain times.

## (c) No, Sir.

(d) Under Ganga Action being emphasis Plan, is laid interception and diversion of municipal wastewater from entering into the river. Eightynine interception and diversion schemes and 35 sewage treatment plants sanctioned. Of these, 46 have been interception and diversion schemes and 5 sewage treatment plants have been completed. As a result of the schemes already completed, 368 mld of Municipal waste water flowing into the river has been intercepted and diverted. Sixtyeight industrial units along the mainstream of the River have been identified gross polluters. Of as these 37 units have set up Effluent Treatment Plants, in 13 units these are being set Up on, 10 have closed down and action is being taken in regard to the other eight.

श्री भार० बी० मिश्रा समिति का प्रतिवेदन 21 60. श्री राम जेठमलानी : डा० जिनेन्द्र कुमार जैन :

to Questions

क्या प्रधान मंत्री यह बताने की हुपा करेंगे कि:

- (क) क्या यह सच है कि उच्चतम न्यायालय ने हाल ही में सरकार को यह निर्देश जारी किये हैं कि श्री ग्रार० बी॰ मिश्रा समिति के प्रतिवेदन की कार्या-न्वित किया जाये;
- (ख) यदि हां, तो क्या सरकार इन निर्देशों के कार्यान्वयन के लिए सम्बद्ध विभागों से सम्पर्क करेगी, श्रीर
- (ग) यदि हां, ती इस समिति को सिफारिशों को कब तक कार्यान्वित किये जाने को सम्भावना है ?

योजना मंत्रालय में राज्य मंत्री श्रौर कार्यक्रम कार्यान्वयन मंत्रालय में राज्य मंत्री (श्री भागेय गोवर्धन) : (क) से (ग) माननीय उच्चतम न्यायालय ने अनने 3 मई 1990 को दिए गए निर्णय में सरकार को उच्चाधिकार वैतन समिति की रिपोर्ट को कार्यान्वित करने के निर्देश दिए हैं। कार्यान्वयन के लिए ग्रादेश जारी किए जा रहे हैं।

## **Conveyance and Telephone Facilities** to Deputy Directors of Adult Education Programme

DR. NARREDDY 2161. THULASI REDDY: Will PRIME MINISTER be pleased to

- there is any pro-(a) whether under Government's deration to provide conveyance and facilities to the Deputy of Adult Education Directors for effective implementation of the Programme;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therfor?